

High Court of Karnataka
Bengaluru,
Dated:22nd July 2021

NOTIFICATION NO. HCDB – 128 / 2021

In modification of earlier Notification No.HCDB-115/2021, dated 30th June 2021, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from Monday the 26th July 2021 are arranged as mentioned below:

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice B.Veerappa (upto 19.08.2021)	2
3	Hon'ble Mr. Justice S.R.Krishna Kumar	3
4	Hon'ble Mr. Justice S.Vishwajith Shetty	4
5	Hon'ble Mr. Justice Shivashankar Amarannavar	5
6	Hon'ble Mr. Justice V.Srishananda	6
7	Hon'ble Mr. Justice Hanchate Sanjeevkumar	7
8	Hon'ble Mr. Justice P.N.Desai	8
9	Hon'ble Mr. Justice M.G.S.Kamal	9
10	Hon'ble Mr. Justice Rajendra Badamikar	10

By Order of Hon'ble The Chief Justice

**Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 22.07.2021

HIGH COURT OF KARNATAKA DHARWAD BENCH

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM
MONDAY THE 26TH JULY 2021**

Priority will be given to old cases

PART A

Sl. No.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice B.Veerappa & Hon'ble Mr. Justice M.G.S.Kamal (upto 19.08.2021)</p> <p>All Division Bench cases</p> <p>- Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>MFA (LAC) for Final Hearing (Advance List No. I (D)) MFA (MV) for Admission (Advance List No.II (D)) MFA (MV) for Final Hearing (Advance List No. III (D)) (for final hearing, Priority will be given to cases on Advance List of Final Hearing of Criminal Appeals (Conviction) of the years 2014 to 2018 (Advance List No.IV (D)) Specially assigned cases</p>	<p align="center">Video Conferencing / Physical hearing (optional)</p>
2	<p>Hon'ble Mr. Justice S.R.Krishna Kumar</p> <p>All Writ Petitions (Single Judge) not assigned to the Bench presided over by Hon'ble Mr.Justice S.Vishwajith Shetty</p> <p>-Preliminary Hearing /Admissions, Orders and Final Hearing</p>	<p align="center">Video Conferencing / Physical hearing (optional)</p>

	<p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
3	<p>Hon'ble Mr. Justice S.Vishwajith Shetty</p> <p>Writ Petitions (Labour, Service, HRC, Excise, Cinema, MV, LR, KLR, KLRA, APMC, Education, KDR, KVOA, SC/ST and ULC) -Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Sales Tax Revision Petitions (Single Judge matters) - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>All Civil matters (Single Judge) not assigned to any Court - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Video Conferencing / Physical hearing (optional)</p>
4	<p>Hon'ble Mr. Justice Shivashankar Amarannavar</p> <p>Criminal Appeals (against Conviction) - Admissions, Orders and Final Hearing</p> <p>Criminal Petitions (except bail petitions) of all kinds and WPs under Article 226/227 r/w Sec. 482 Cr.P.C - Preliminary Hearing / Admissions, Orders and Final Hearing</p>	<p>Video Conferencing / Physical hearing (optional)</p>

	<p>All categories of Miscellaneous First Appeals (except MFA (MVC and WC/ECA)] - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
5	<p>Hon'ble Mr. Justice V.Srishananda</p> <p>MFA (MVC and WC/ECA) - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Video Conferencing / Physical hearing (optional)</p>
6	<p>Hon'ble Mr. Justice Hanchate Sanjeevkumar</p> <p>Regular Second Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Video Conferencing / Physical hearing (optional)</p>
7	<p>Hon'ble Mr. Justice P.N.Desai</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred original suits - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals - Admissions, Orders and Final Hearing</p> <p>CP, RPFC, HRRP, LRRP, TOS, Probate & Succession Matters - Admissions, Orders and Final Hearing</p> <p>Execution First Appeals & Execution Second Appeals - Admissions, Orders and Final Hearing</p>	<p>Video Conferencing / Physical hearing (optional)</p>

	Civil Revision Petitions - Admissions, Orders and Final Hearing Specially assigned cases	
8	Hon'ble Mr. Justice Rajendra Badamikar All Criminal Petitions Under Section 438 and 439 of Cr.P.C (to be shown on the top of the cause list) - Admissions, Orders and Final Hearing Criminal Appeals (against Acquittal) - Admissions, Orders and Final Hearing Criminal Revision Petitions - Admissions, Orders and Final Hearing Specially assigned cases	Video Conferencing / Physical hearing (optional)

PART B

**HIGH COURT OF KARNATAKA
 DHARWAD BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
 DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	Hon'ble Mr. Justice B.Veerappa Writ Petition (GM-CPC) – Preliminary Hearing in 'B' Group and Final Hearing
2	Hon'ble Mr. Justice M.G.S.Kamal Criminal Appeals – Admissions and Final Hearing

NOTES:

1. Memo for urgent Preliminary Hearing/Admission and Orders and final hearing (except matters on notified Advance Lists) shall be moved only by e-mail as per the format annexed to the notice dated 19.02.2021. **Memo for urgent posting shall not be moved before any individual Court by physical appearance.**
 2. **In case of following newly filed cases, memo will not be entertained. The same shall be listed automatically on the days notified:**
 - a) **Criminal Petitions U/s 438 – 3rd day from the date of filing,**
 - b) **Criminal Petitions U/s 439 & 482 of Cr.P.C. and Writ Petitions under Article 226 R/w Sec. 482 of Cr.P.C - 4th day from the date of filing,**
 - c) **Criminal Appeals against Conviction – 4th day from the date of filing,**
 - d) **Civil Contempt Petition – 7th day from the date of filing**
 - e) **Writ Petition (GM-CPC) – 5th day from the date of filing,**
 - f) **Writ Petitions (GM) – 5th day from the date of filing, Commercial Appeals - 5th day from the date of filing,**
 - g) **Writ Appeals – 5th day from the date of filing.**
- Note: The General Holidays shall be excluded for counting the days.**
3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
 4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

5. All the Benches will sit during normal Court working hours starting from 10.30 AM. They will take up the Judicial work as per the roster issued under the orders of Hon'ble The Chief Justice. However, the Court sessions shall be into following segments and the cases on all five lists will be serially numbered.

FORENOON SESSION:

- I Session from 10.30 am to 11.30 am;
II Session from 11.40 am to 12.40 pm;
III Session from 12.45 pm to 1.30 pm;

AFTERNOON SESSION:

- IV Session from 2.30 pm to 3.30 pm;
V Session from 3.45 pm to 4.45 pm;

By Order of Hon'ble The Chief Justice

**Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 22.07.2021

ADVANCE LIST NO. I (D)
HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD

MFA (LAC) (DB) - FINAL HEARING

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	MFA/22371/2011	S S PATIL : K S MANTUR	V S KALASURMATH HCGP FOR R1
2	MFA/22769/2011	DINESH RAO	RAJASHEKHAR R GUNJALLI
3	MFA/22538/2013	R D DESAI	GOVT ADV FOR R1
4	MFA/22540/2013	R D DESAI	GOVT ADV FOR R1
5	MFA/22542/2013	R D DESAI	SUNIL S DESAI FOR R2
6	MFA/22543/2013	R D DESAI	SUNIL S DESAI FOR R2
7	MFA/22545/2013	R D DESAI	SUNIL S DESAI FOR R2
8	MFA/22727/2013	JAGADISH PATIL	GOVT ADV FOR R1
9	MFA/22820/2013	JAGADISH PATIL	GIRISH HIREGOUDAR FOR R2
10	MFA/23407/2013	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY FOR R1
11	MFA/23408/2013	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY FOR R1
12	MFA/23409/2013	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY FOR R1
13	MFA/25117/2013	SADIQ N GOODWALA	
14	MFA/25119/2013	SADIQ N GOODWALA	M C BASAREDDY FOR R2
15	MFA/25123/2013	SADIQ N GOODWALA	
16	MFA/100487/2014	GOVERNMENT ADVOCATE	BASAVARAJ S BYAKOD
17	MFA/100826/2014	N L BATAKURKI	GOVT ADV(
18	MFA/100845/2014	SHASHANK S HEGDE	GOVT ADV FOR R1
19	MFA/100940/2014	G N NARASAMMANAVAR	GOVT ADV FOR R1
20	MFA/100941/2014	G N NARASAMMANAVAR	GOVT ADV FOR R1
21	MFA/100942/2014	G N NARASAMMANAVAR	C S PATIL FOR R2
22	MFA/101040/2014	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY
23	MFA/101041/2014	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY

24	MFA/101042/2014	GIRIJA S HIREMATH	MALLIKARJUN C BASAREDDY
25	MFA/101192/2014	RAMESH N MISALE	B V SOMAPUR FOR R3
26	MFA/101251/2014	V R DATAR : S M HAVARGI	GOVT ADV FOR R1-R2
27	MFA/101252/2014	N L BATAKURKI	GOVT ADV
28	MFA/101705/2014	F V PATIL : PRUTHVI K S	M A HULYAL
29	MFA/102330/2014	V P KULKARNI	GOVT ADV FOR R1
30	MFA/103101/2014	PRUTHVI K S	PRASHANT S HOSAMANI FOR R1
31	MFA/100175/2015	LINGRAJ MARADI	GOVT ADV
32	MFA/100176/2015	LINGRAJ MARADI	GOVT ADV
33	MFA/100829/2015	ANIL KALE	GOVT ADV
34	MFA/101764/2015	K H BAGI	GOVT ADV FOR R1
35	MFA/101809/2015	K H BAGI	K VIDYAVATHI AGA FOR R1
36	MFA/102146/2015	M B KANAVI	MAHANTESH C KOTTURSHETTAR
37	MFA/102946/2015	B M ANGADI AND RATNAMALA G H	ADDL GOVT ADV
38	MFA/103099/2015	SMT SUNANDA P PATIL	RAMESH N MISALE FOR R2
39	MFA/103385/2015	RAJASHEKHAR B HALLI	GOVT ADV FOR R1-R3
40	MFA/103387/2015	PRAVEEN KUMAR RAIKOTE	GOVT ADV FOR R1 and R3
41	MFA/100800/2016	SUMANGALA A.CHAKALABBI	I C PATIL FOR R2
42	MFA/102561/2016	SRINIVAS B NAIK	AGA FOR R1, R3 and R4
43	MFA/100133/2017	K H BAGI	GOVT ADV FOR R1
44	MFA/102239/2017	MALLIKARJUNSWAMY B HIREMATH	
45	MFA/102240/2017	MALLIKARJUNSWAMY B HIREMATH	
46	MFA/102241/2017	MALLIKARJUNSWAMY B HIREMATH	
47	MFA/102242/2017	MALLIKARJUNSWAMY B HIREMATH	
48	MFA/102243/2017	MALLIKARJUNSWAMY B HIREMATH	
49	MFA/102244/2017	MALLIKARJUNSWAMY B HIREMATH	
50	MFA/102245/2017	MALLIKARJUNSWAMY B HIREMATH	
51	MFA/102246/2017	MALLIKARJUNSWAMY B HIREMATH	
52	MFA/102247/2017	MALLIKARJUNSWAMY B HIREMATH	
53	MFA/102248/2017	MALLIKARJUNSWAMY B HIREMATH	

54	MFA/102249/2017	MALLIKARJUNSWAMY B HIEMATH	
55	MFA/104060/2017	GOVT ADV	R1- BASAVARAJ-SERVED
56	MFA/101929/2018	MURALIDHAR ATMARAM HULYAL	JAGADISH PATIL FOR C/R1
57	MFA/101864/2018	J S SHETTY	AGA
58	MFA/103594/2018 C/w. 103592, 103593/2018	GA	JAGADISH PATIL
59	100836/2018	GA	ARUN NEELOPANT
60	100835/2018 C/W 100834/2018	GA	ARUN NEELOPANT
61	MFA/102826/2019	JAGADISH PATIL	S S BETURMATH and K L PATIL

ADVANCE LIST NO. II(D)
HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD

MFA (MV) (DB) - ADMISSION

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	20126/2013 c/w crob. 100075/2018	R R Mane	K L Patil
2	23128/2013 c/w 23127/2013	K H Bagi	G N Raichur
3	103835/2016	Dinesh M Kulkarni	S L Matti
4	101260/2016	C R Hiremath	M Y Katagi
5	101133/2016	V S Teli	H M Dharigond for R1
6	100456/2016 c/w 100455, 100457 & 100003/2016	G N Raichur	Harish Maigur
7	103826/2016 c/w 103883/2016	Jagadish Patil	G N Raichur
8	101505/2016 c/w 101506, 101507/2016	G N Raichur	G R Turmari
9	103227/2017	A G Jadhav	S S Badawadagi
10	102312/2017	S M Toned	Sunanda Patil
11	101040/2017 C/W 104110/2017	S K Kayakamath	Y L Reddy
12	104067/2017	V S Teli	N R Kuppelur for R5
13	102200/2017	H R Latur	A G Jadhav for R2
14	102073/2017	M G Peerjade	G N Raichur for R2
15	102474/2017 c/w 102473, 102063, 102064/2017	V S Teli	R R Mane for R2
16	100512/2017 c/w 100021/2017	Prashant Kadadevar	M K Soudagar for R1
17	102508/2018 C/W 102507/2018	P.G. Chikkanaragund	G. N Raichur
18	104559/2018	Harish Maigru	Suresh Gundi
19	100336/2018 c/w 101009/2018	S B Hebballi	Girish Yadawad
20	101813/2018 c/w 103045/2018	S K Kayakamath	Pruthvi K S
21	103713/2018	Y L Reddy	G N Raichur
22	100504/2018	N R Kuppelur	B N Jamadar
23	104372/2018	A M Malipatil	S K Kayakamath

24	101400/2018	Harish Maigur	M K Soudagar
25	100230/2018	Dattatreya Hebbal	Subash J Baddi
26	103747/2018 c/w 103224, 103225/2018	Prashant Kadadevar	S K Kayakamath
27	104356/2018	C M Hosmani	G N Raichur
28	100230/2018	B.T. Hebbar	S.S. Koliwad
29	100612/2019	M H Patil	C V Angadi
30	100626/2019	A M Malipatil	S K Kayakamath
31	104603/2019	Nagaraj J Apannavar	Subhash J Baddi
32	100082/2019	Sanjay Katageri	Sharmila Patil
33	100389/2019	S C Bhuti	Santosh Mane
34	102382/2019	V S Teli	R R Mane
35	104317/2019	S K Kayakamath	R H Angadi
36	104120/2019	Anand Kolli	S S Koliwad
37	101253/2019	Verendra d Gunde	M Y Katagi
38	101803/2019	Vijay Chiniwar	S K Kayakamath
39	102243/2019	Nayak Law Associates	M K Soudagar
40	103450/2019	Manjunath Patil	Aruna Deshpande
41	100569/2019 c/w 101193/2019	G N Raichur	C M Hosmani
42	102583/2019	Geetha K M	R R Mane
43	102491/2019	Umesh Ainapur	Served
44	104402/2019	S S Sajjan	Rajshekhhar Arani
45	100982/2019	Prashant Kadadevar	Shivakumar Badawadagi
46	102508/2019	G N Raichur	Manjunath Patil

ADVANCE LIST NO. III(D)
HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD

MFA (MV) (DB) - FINAL HEARING

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	MFA/21174/2013	M J PEERJADE	NAGARAJ C KOLLOORI
2	MFA/21175/2013	M.J.PEERJADE	NAGARAJ C KOLLOORI
3	MFA/21176/2013	M.J.PEERJADE	NAGARAJ C KOLLOORI
4	MFA/21177/2013	M.J.PEERJADE(P),	NAGARAJ C KOLLOORI
5	MFA/24362/2013	S K KAYAKAMATH(P),	M H PATIL
6	MFA/24637/2013	M H PATIL : G S HULMANI	S K KAYAKAMATH
7	MFA/100467/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
8	MFA/100468/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
9	MFA/100469/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
10	MFA/103241/2014	VITTHAL S TELI	SHIVAKUMAR S BADAWADAGI(R),
11	MFA/103310/2014	S B HEBBALLI	M K SOUDAGAR
12	MFA/103311/2014	S B HEBBALLI	M K SOUDAGAR
13	MFA/100206/2015	HARISH S MAIGUR	S K KAYAKAMATH
14	MFA/100548/2015	NAGANGOUDA R KUPPELUR	SANTOSH B RAWOOT
15	MFA/101186/2015	HARISH S MAIGUR	PRAKASH S UDIKERI : M H PATIL
16	MFA/101311/2015	SANTOSH B RAWOOT : K S HOOLI	MALLIKARJUN S HIEMATH
17	MFA/101549/2015	S K KAYAKAMATH	K ANANDKUMAR
18	MFA/101647/2015	RAMESH I ZIRALI	VITTHAL S TELI
19	MFA/101668/2015	B V SOMAPUR	D M KULKARNI
20	MFA/101821/2015	NAGANGOUDA R KUPPELUR (P),	
21	MFA/102000/2015	VITTHAL S TELI	SHIVARAJ S BALLOLI
22	MFA/102081/2015	M K SOUDAGAR (NOC)	
23	MFA/102084/2015	DEEPAK S KULKARNI	M K SOUDAGAR
24	MFA/102088/2015	DINESH M KULKARNI(P),	S C BHUTI
25	MFA/102363/2015	SANTOSH B MALAGOUDAR	
26	MFA/102505/2015	CHANDRASHEKAR P PATIL(P),	R1: NAGENDRASA : SERVED

27	MFA/102615/2015	J S SHETTY	RAJASHEKHAR B HALLI
28	MFA/102637/2015	S K KAYAKAMATH	HARISH S MAIGUR (R),
29	MFA/102799/2015	I C PATIL	GURUKUMAR V A
30	MFA/102829/2015	VITTHAL S TELI,	M K SOUDAGAR
31	MFA/102881/2015	R H ANGADI and H S NAYAK(P),	
32	MFA/103007/2015	VITTHAL S TELI	M K SOUDAGAR
33	MFA/103008/2015	S K KAYAKAMATH	Y LAKSHMIKANT REDDY
34	MFA/103039/2015	SMT SHAILA.BELLIKATTI	
35	MFA/103084/2015	I C PATIL	P G CHIKKANARAGUND
36	MFA/103158/2015	SANJAY S KATAGERI(P),	M K SOUDAGAR (R),
37	MFA/103204/2015	VITTHAL S TELI(P),	M H PATIL(R),
38	MFA/103205/2015	VITTHAL S TELI(P),	M H PATIL(R),
39	MFA/103375/2015	A M MALIPATIL	N R KUPPELUR
40	MFA/103531/2015	S K KAYAKAMATH(P),	LINGESH V KATTIMANI
41	MFA/103560/2015	HARISH S MAIGUR(P),	KUSHAL V BOLMAL
42	MFA/103572/2015	SANJAY S KATAGERI(P),	SANTOSH B MALAGOUDAR
43	MFA/103578/2015	GURUKUMAR V A(P),	M K SOUDAGAR
44	MFA/103720/2015	S K KAYAKAMATH(P),	HANUMANT R LATUR
45	MFA/103752/2015	BAHUBALI.N.KANABARGI	S V YAJI FOR R2(R),
46	MFA/103806/2015	HARISH S MAIGUR(P),	M K SOUDAGAR
47	MFA/103832/2015	HANAMANT R LATUR(P),	S K KAYAKAMATH
48	MFA/103846/2015	SRINAND A PACHHAPURE(P),	C V ANGADI
49	102414/2015	S K KAYAKAMATH	Y. LAKSHMIKANT REDDY
50	103157/2015	SANJAY S KATAGERI	M. K. SOUDAGAR
51	101115/2015	LOKESH MALAVALLI	M.K. SOUDAGAR
52	102642/2015	R.A. ANGADI	PREETI SHASHANK
53	103804/2015	S S NIRANJAN	SANJAY B.
54	103419/2015	SHAILA BELIKATTI	SANTOSH MALAGOUDAR
55	103282/2015	M.G. GADAGOLI	SHAILA BELIKATTI
56	MFA/101320/2016 C/W 101952/2016	I.C. PATIL	DODDAGOUDAR
57	MFA/100723/2016 C/W CROB. 100135/2016	S.K. KAYAKAMATH	Y. LAKSHMIKANT REDDY
58	MFA/100942/2016	S.K. KAYAKAMATH	J S SHETTY
59	MFA/102484/2016	HARISH S MAIGUR(P),	N R KUPPELUR
60	103284/2016 C/W CROB 100032/2017	G.N. RAICHUR	M.AMAREGOUDA

61	100444/2016	HARISH NAIK	HANUMANT REDDY SAHUKAR
62	100466/2016	ANJANEYA M.	SUNIL DESAI
63	100547/2016	RAMESH I ZIRALE	SHIVARAJ BALLOLI
64	5728/2016 C/W 101998/2016	F.S. DABALI	RAJENDRA S.
65	101252/2016 C/W 100745/2016	PREETI SHASHANK	A.S. PATIL
66	100300/2016	SHAILA BELLIKATTI	PREETI SHASHANK
67	102782/2016	ANJANEYA M	PREETI SHASHANK R2
68	102781/2016	ANJANEYA M	PREETI SHASHANK
69	101663/2016	B.M. PATIL	R.R. MANE FOR R2
70	101614/2016	ANANT HEGDE	M.K. SOUDAGAR FOR R1
71	102047/2016	M.H. PATIL	R.R. MANE FOR R2
72	100456/2016 C/W 100455/2016, 100457/2016 & CROB. 100003/2016	G.N. RAICHUR	H.S. MAIGUR
73	100636/2016	DEEPAK S. KULKARNI	RAM P. GORPADE
74	101942/2016	BAHUBALI N KANABARGI	R.R. MANE FOR R2
75	103922/2016	M.K. SOUDAGAR	S.R. HEGDE
76	102095/2017	SIDDAPPA SAJJAN	PREETI SHASHANK
77	102052/2017	F.S. DABALI	GURURAJ TURUMARI
78	102081/2017	SURESH S. GUNDI	VITTAL S. TELI
79	102887/2017	B.M. PATIL	SANTOSH MALGOUDAR
80	103541/2017	VITTAL TELI	R.R. MANE
81	103855/2017	H.D. PATIL	SANTOSH HATTIKATAGI
82	103826/2017	H.S. MAIGUR	I.C. PATIL
83	101499/2017	H.D. PATIL	A.G. JADHAV
84	102929/2018	K.RAGHVENDRA RAO	GIRISH S. HIEMATH
85	101440/2018	NAVEEN R MELINMANI	G.N. RAICHUR
86	101361/2018 C/W 101574/2018	G.S. HULMANI	NAGARAJ J APPANNAVAR
87	101457/2018	M.H. PATIL	PREETI SHASHANK FOR R2
88	101118/2018	RAVINDRA RA MANE	PRASHANT HOSMANI
89	100132/2018	SANJAY S KATEGERI	S.K.. KAYAKAMATH
90	100541/2018	HARISH S. MAIGUR	M.Y KATAGI
91	100554/2018	S.B. RAWOOT	N.C.KOLLOORI
92	101389/2019	SUBHASH GAVAGONDA	S.S. GUNDI
93	101349/2019	SANJAY S. KATAGERI	I.C. PATIL
94	101170/2019	RAJSHEKAR ARANI	SERVED

95	101161/2019	G.S. HULMANI	S.C. BHUTI
96	101160/2019	G.S. HULMANI	S.C, BHUTI
97	100503/2019	SHARMILA PATIL	SERVED
98	100394/2019	MANJUNATH G PATIL	S.S. GUNDI
99	100271/2019 C/W 100846/2019	H.D. PATIL	PREETI SHASHANK
100	100175/2019	S.K.,KAYAKAMATH	G.S. HULMANI
101	100124/2019	H.S. MAIGUR	NITIN R BOLBANDI
102	100018/2019	S.C. BHUTI	HANUMANT R LATUR

Advance List No. IV(D)
HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD.

CRIMINAL APPEAL (C) (DB) OF THE YEAR 2014-2018 - FINAL HEARING

SL. NO	CASE NUMBERS	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1.	100101/2016	N D GUNDE	HCGP
2.	100106/2016	K L PATIL	HCGP
3.	100342/2016	A G MULAWADAMATH	HCGP
4.	100019/2017	SHRIKANT T PATIL	HCGP
5.	100097/2017	A G MULAWADAMATH	HCGP
6.	100262/2017	K M SHIRALLI	HCGP
7.	100001/2017	GIRISH S. HIEMATH	ADDL. SPP
8.	100006/2017	M.B. GUNDAWADE	ADDL. SPP
9.	100022/2017	K.L. PATIL	ADDL. SPP
10.	100137/2017	S.S. YADRAMI	ADDL. SPP
11.	100236/2017	GIRISH S. HULAMANI	ADDL. SPP
12.	100336/2017	K L PATIL, S B NAIK, B.S. KUKANAGOUDAR	HCGP
13.	100346/2017	ARAVIND D. KULKARNI	ADDL. SPP
14.	100351/2017	V M SHEELVANT	ADDL SPP
15.	100352/2017	K.L. PATIL	ADDL. SPP
16.	100354/2017	D B KARIGAR	K M SHIRALLI & ADDL SPP
17.	100390/2017	B ANAND	ADDL SPP
18.	100397/2017	G B NAIK and SMT P G NAIK	ADDL SPP
19.	100057/2018	S B DEYANAVAR	ADDL SPP
20.	100062/2018	JAGADISH PATIL	
21.	829/2018	S S YADRAMI,	HCGP
22.	100162/2018	S S YADRAMI	HCGP
23.	100181/2018	M AMAREGOUDA	HCGP
24.	100096/2018	VIJAYA K NAIK	HCGP
25.	100107/2018	G S MOT	HCGP
26.	100043/2020	T.M. NADAG	HCGP
27.	100108/2018	G S MOT	HCGP
28.	100109/2018	RAMACHANDRA MALI	HCGP
29.	100111/2018	ARAVIND D KULKARNI	SPP SD
30.	100133/2018	VITHAL S. TELI	ADDL. SPP
31.	100119/2018	A R KALYANASHETTI	ADDL SPP
32.	100190/2018	SHIVRAJ S BALLOLI	ADDL SPP
33.	100121/2018	VINAY S KOUJALAGI, V M SHEELVANT,GOURISHANKAR MOT FOR A2,NEELENDRA D GUNDE	ADDL SPP

34.	100131/2018	VINAY S KOUJALAGI , V M SHEELVANT,SHRIKANT T PATIL,ROHIT S PATIL	SPP
35.	100134/2018	D B KARIGAR	ADDL SPP
36.	100218/2018	PRASHANTH S KADADEVAR	HCGP
37.	100250/2018	B ANWARBHASHA	HCGP
38.	100288/2018	L K GURAV	ADDL SPP
39.	100289/2018	ADDL. SPP	K.L. PATIL
40.	100316/2018	B ANWARBHASHA	HCGP
41.	100317/2018	S.H. MITTALKOT	ADDL. SPP
42.	100319/2018	D B KARIGAR	ADDL SPP
43.	100328/2018	BAHUBALI GADAWADE	HCGP
44.	100343/2018	S B MALAGOUDAR	ADDL SPP
45.	100344/2018	S B MALAGOUDAR	ADDL SPP
46.	100346/2018	VIDYASHANKAR V DALWAI	HCGP
47.	100352/2018	RAMACHANDRA MALI,	HCGP
48.	100114/2019	HCGP	RAMACHANDRA MALI